

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION**

**Rajya Sabha**

**UNSTARRED QUESTION NO. : 1607**

**TO BE ANSWERED ON THE 4th August 2025**

**INVESTIGATION AND DATA RECOVERY OF BLACK BOX  
FROM FLIGHT AI-171 CRASH**

**1607. SHRI VIVEK K. TANKHA**

**Will the Minister of CIVIL AVIATION be pleased to state:-**

- (a) whether the Cockpit Voice Recorder (CVR) and Flight Data Recorder (FDR) from the Air India Flight AI-171 that crashed on 12th June, 2025, have been recovered and sent for data analysis;**
- (b) whether the black box has been or will be sent abroad (e.g., to the U.S. NTSB) due to limitations in domestic labs;**
- (c) the current status of the investigation and details of domestic or international collaboration in data extraction; and**
- (d) the steps taken to enhance the country's black box decoding capabilities to reduce future reliance on foreign labs?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION  
(Shri Murlidhar Mohol)**

**(a) and (b): The Flight Recorders of VT-ANB aircraft have been recovered. The data from one of the Flight Recorders of VT-ANB has been downloaded in the Flight Recorder Lab of the AAIB at Udaan Bhawan, New Delhi. The Flight Recorders have not been sent abroad.**

**(c) and (d): A preliminary report on the accident has been published by AAIB on 12.07.2025 and is available on their website [www.aaib.gov.in](http://www.aaib.gov.in).**

**The investigation is in progress to determine the probable cause(s)/contributory factor(s) leading to the accident.**

**The Flight Recorder Laboratory in AAIB has the capability to download data from the flight recorders. However, as per the protocol laid down in International Civil Aviation Organization (ICAO) Annex 13 on "Aircraft Accident and Incident Investigation", the assistance of State of Manufacturer/Design or other states are taken, wherever necessary.**

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